

(xxxix) The Indian Forest Service (Pay) Amendment Rules, 1977, published in Notification No. G.S.R. 243 in Gazette of India dated the 28th February, 1977.

(xxxix) The Indian Police Service (Pay) Third Amendment Rules, 1977, published in Notification No. G.S.R. 97(E) in Gazette of India dated the 28th February, 1977.

(xxxix) The Indian Police Service (Pay) First Amendment Rules, 1977, published in Notification No. G.S.R. 99(E) in Gazette of India dated the 28th February, 1977.

(xxxix) The Indian Police Service (Pay) Second Amendment Rules, 1977, published in Notification No. G.S.R. 98(E) in Gazette of India dated the 28th February, 1977.

(xxxix) The Indian Police Service (Cadre) First Amendment Rules, 1977, published in Notification No. G.S.R. 285 in Gazette of India dated the 5th March, 1977.

(xxxix) The All India Services (Discipline and Appeal) Amendment Rules, 1977, published in Notification No. G.S.R. 358 in Gazette of India dated the 19th March, 1977.

(xxxix) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations, 1977, published in Notification No. G.S.R. 119(E) in Gazette of India dated the 22nd March, 1977.

(xxxix) Notification No. 11052/15/76-AIS(II) dated the 10th November, 1976 containing Corrigendum to Notification No. G.S.R. 1133—laid on the Table of Lok Sabha on the 25th October, 1976. [Placed in Library. See No. LT-115/77].

President's Pension (Amdt) Rules, 1977, Notification under D.M.C. Act, 1957, a statement and Ministers (Allowances Medical Treatment and other privileges) Amdt. Rules, 1977.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VERMA): On behalf of Chaudhuri Charan Singh, I beg to lay on the Table:

(1) A copy of the President's Pension (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 96 (E) in Gazette of India dated the 28th February, 1977, under sub-section (2) of section 5 of the President's Pension Act, 1951. [Placed in library. See No. LT-116/77].

(2) A copy of Notification No. 100/77-ISG (Hindi and English versions) published in Delhi Gazette dated the 21st March, 1977 making certain amendment to Notification No. U-13021/17/75-Delhi (i) dated the 24th March, 1975 under sub-section (3) of section 490 of the Delhi Municipal Corporation Act, 1957.

(3) A statement (Hindi and English versions) explaining reasons for the issue of the above Notification. [Placed in Library. See No. LT-117/77].

(4) A copy of the Ministers' (Allowances, Medical Treatment and other Privileges) Amendment Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 58(E) in Gazette of India dated the 2nd February, 1977, under sub-section (2) of section 11 of the Salaries and Allowances of Ministers Act, 1952. [Placed in Library. See No. LT-118/77].

NOTIFICATIONS UNDER NAVY ACT, 1957.

THE MINISTER OF DEFENCE (SHRI JAGJIVAN RAM): I beg to lay on the Table a copy each of the following Notifications (Hindi and